NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.95/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M.

Name of the Company Under Section		Atoz Infracon Pvt.LtdVersus-Tantia Construction Ltd. IBC		
	Sourojit Dagge Sanjay Kr. Bo		Corporate Debtor	Somojit Sugupta Vongaylinder 5/12/1
1. 1. 3.	Mr. Jishne Mr. Awira Mr. Nouto	Bane, Adr Los Roy, Adr	for the Consorbiums of bour	Natate Reg

ORDER

Ld. Counsel for the financial creditors and the corporate debtor are present.

Ld. Counsel for the corporate debtor has informed that winding up petitions are pending before the Hon'ble Calcutta High Court, wherein 15/12/2017 has been fixed for further proceedings. Larger Bench's order has not come so far. Therefore, this proceeding is adjourned for hearing.

List on 02/01/2018 for hearing.

(Jinan K.R.) Member (J) (V.P.Singh)